GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 445

TO BE ANSWERED ON THE 4TH FEBRUARY, 2020/ MAGHA 15, 1941 (SAKA)

USE OF LANGUAGES IN THE EIGHTH SCHEDULE

†445. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to take necessary steps to provide the required infrastructure for promoting the use of languages mentioned in the Eighth Schedule in carrying out the rulings of the Supreme Court and the High Courts;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

(a) to (c): There is no change in the status as on date.
